IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 103
(IB)-582(PB)/2019

IN THE MATTER OF:

Satinder Kumar Joshi & Mrs. Kamal Joshi .... Applicant/petitioner

v.

Rajesh Projects (India) Pvt. Ltd. .... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 02.09.2019

Coram:
CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the petitioner: Mr. Sidharth Joshi & Mr. Anil, Advs.

For the Respondent(s): Mr. Vivek Kholi, Mr. Sandeep Bhuraria, Mr. Aman Anand & Mr. Parth Kaushik, Advs.

ORDER

For order see, CP. No. (IB)-710(PB)/2019.

02.09.2019
Ritu Sharma